

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4385
ANSWERED ON:21.12.2011
INVESTIGATION PENDING IN CRIMINAL CASES
Kumar Shri P.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether about 10,000 criminal cases are pending with the CBI due to shortage of at least 30 percent of the posts of officers/ staff in the Central Bureau of investigation (CBI);
- (b) if so, the details thereof;
- (c) whether the Government proposes to meet the shortage of officers including skilled officers to deal with the financial crimes through deputation from the Central and the State Governments;
- (d) if so, the details thereof; and
- (e) if not, the steps taken/being taken by the Government to make sufficient officers/staff available to CBI?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): No, Madam. 10,010 cases are pending for trial as on 31.10.2011 in various courts all over the country, not for investigation by CBI. As on 31.10.2011, 943 cases are pending at various stages for investigation by CBI.

As on 01.12.2011 out of 6590 sanctioned staff strength of CBI, 5623 posts are filled up leaving 15% posts vacant. The occurrence and filling up of vacancies are continuous processes. Despite some vacancies in CBI, speedy investigation of various cases is ensured through effective use and deployment of existing personnel.

(c): Yes, Madam. CBI is borrowing officers from Central/State Organizations. CBI is also engaging professionals on contract basis to fill up vacant posts of skilled/specialized posts. The Central Government has allowed CBI to engage 60 prosecuting officers and 75 law officers on contractual basis for a period of five years. To deal with financial crimes, one General Manager from Reserve Bank of India and 30 Senior Bank Officers from various Banks are working with CBI on secondment basis. Further, 13 Banking professionals have been appointed on contractual basis for an initial period of three years.

(d) & (e): Following actions have been taken for induction of officers/ officials in CBI on deputation basis:-

Circular/advertisement has been issued/ published for filling up the vacant posts under deputation quota in the gazetted and non-gazetted posts.

All Central Police Organizations as well as State Police have been requested to send nomination of officers/officials for deputation in CBI.

In order to attract the candidates for joining CBI on deputation and to retain the existing manpower, Special Incentive Allowance @ 25% of pay upto the rank of Sr SP sanctioned for executive ranks.

The Central Government has approved contractual appointment for prosecutors, Pairvi Officers & Technical Officers in CBI.